

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 493/(MAH)/2017
M.A. No. 522/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Tata Power Renewable Energy Ltd.

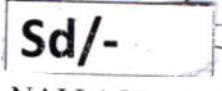
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Chiray Mody Molla Hasan Hiranandani Tech 1/b AZB & Partners		

ORDER

MA 523/2017 IN CSA 492/230-232/NCLT/MB/MAH/2017
MA 522/2017 IN CSA 493/230-232/NCLT/MB/MAH/2017
MA 521/2017 IN CSA 494/230-232/NCLT/MB/MAH/2017
MA 520/2017 IN CSA 495/230-232/NCLT/MB/MAH/2017
MA 525/2017 IN CSA 496/230-232/NCLT/MB/MAH/2017
MA 526/2017 IN CSA 497/230-232/NCLT/MB/MAH/2017

Company Applications allowed, vide separate orders.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)